

Declaration of Assets and Liabilities

50/6

Year 2025

I, हरेन्द्र कुमार राय, son/daughter/wife of श्री शिव शंकर राय,
aged 50 वर्ष years, belonging to विश्व विद्यालय-समा
service and presently working as पामक
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

पु-मकुमारी आ/रुनकुमार प्रियाकुमारी आरुणकुमार

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000	40,000	10,000	10,000	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,00,000	2,00,000	10,000	10,000	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 67,000 सोमना	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	BADAJ BIKE BROIDE 8043	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	सोना 50g चाँदी 200g	सोना 40g चाँदी 500g	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

हरेन्द्र कुमार राय

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(III)	Buildings (Commercial and residential) - Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(IV)	Houses / Apartments, etc. - Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks		20/09/2025
	(ii) Loans from financial institutions	SBI	20,00,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BUREPR 6739R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110073919372

Gender :-

M (M/F)

Date of Birth :-

14/06/1975 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

DRIVER

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

हरेश कुमार शर्मा

Name of Employee

हरेश कुमार शर्मा

Designation

चालक

Department

बिहार विधान सभा
पटना

Place पटना

Date: 10.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

हरेश कुमार शर्मा